

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-517

IB-386/PB/2018

IA/4818/2021, IA/4904/2022, IA/703/2024

IN THE MATTER OF:

UCO Bank Ltd

....Applicant

Vs.

M/s. Shree Pulps and Mills Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq.

Order delivered on 08.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv. Sheetal Raghuvanshi, in IA/4818/2021
Mr. Kartavya Mishra, Adv. in IA/4904/2022

For the Respondent :

For the Liquidator : Mr. Dhruva Vig, Mr. Shashwat Anand, Mr. Shashwat
Parihar, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/4818/2021:-

Ld. Counsel on behalf of Applicant and Ld. Counsel on behalf of Liquidator are present. Both the counsels submitted that vide order dated 31.05.2024, they have filed their written submissions. However, written submissions of none of the parties are available on the e-portal. Both the counsels are directed to approach the Registry and cure the defects, if any, so that their written submissions are reflected on the e-portal. List this application on **12.08.2024**.

IA/4904/2022:-

Ld. Counsel on behalf of Applicant and Ld. Counsel on behalf of Liquidator are present. Both the counsels submitted that in terms of order dated 31.05.2024, they have filed their written submissions which is available on the e-portal. Order in this matter is **reserved**.

IA/703/2024:-

List this application on **12.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)